NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/222/2016

NAME OF THE PETITIONER(S)

: S. Ramesh

NAME OF THE RESPONDENT(S)

: The South Travancore Hindu College Association & 2 others

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. M.VIMAL Counsel for Respondents 1 to 3 2. R.ANANDICUMAR Counsel for petitioner

ORDER

Counsel for petitioner present. Counsel for R3 present. He files a memo to adopt the sur rejoinder that has been filed by R1 and R2, the same is placed on record. Pleadings are complete and the matter is posted for final arguments. Put up on 5.1.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)